

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3402
TO BE ANSWERED ON 04.08.2017

HOSTELS FOR WORKING WOMEN

3402. DR. SANJAY JAISWAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the salient features of scheme of Working Women Hostels implemented by the Government indicating the criteria/ norms laid down for opening and granting/ extending financial assistance along with eligible organisation therefor;
- (b) the number of hostels sanctioned and operational in the country at present, category-wise and State/UT-wise;
- (c) the number of proposals received by the Government under the scheme for construction of hostels in the country along with the number of proposals approved and the funds sanctioned, released and utilised thereunder during each of the last three years and the current year, State/ UT-wise; and
- (d) whether the number of hostels sanctioned so far are sufficient to meet the growing need of working women in the country and if not, the further plan of the Government to give a boost to this scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN & CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a): Working Women Hostel Scheme aims at providing safe and affordable accommodation to working women. These hostels have Day care facility for the children of inmates too. As per the norms of the Scheme, financial assistance is provided to the eligible implementing organizations such as State Government agencies and Civil Society Organizations. Government of India gives 75% of the cost of construction of the hostel building for working women on public land as per the prescribed area norms and schedule of rate of the respective State Public Works Department. There is also a provision of extending financial assistance for hostels to be run in rented premises. Corporate houses or associations like CII, ASSOCHAM, FICCI etc., can also seek financial assistance for a matching grant (50:50) for hostel building construction on public land only. There is also a provision of one-time non-recurring grant @ Rs. 7500/- per inmate for purchase of furniture and furnishings.
- (b): Since its inception in **1972-73, 940 hostels have** been sanctioned under the scheme of Working Women Hostel all over the country. State-wise list of sanctioned working women's hostels is at **Annexure-I**.
- (c): During the last three years and the current year, 52 new proposals have been received under the Scheme and 34 new hostels have been sanctioned as per details given in **Annexure-II**. State/ UT-wise details of fund released under the scheme during the last three years and current year as per details given in **Annexure-III**.
- (d) Ministry sanctions Working Women Hostels as per the need and recommendations received from the State Governments.

STATEMENT REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UN-STARRED QUESTION NO. 3402 FOR 04.08.2017 BY SHRI DR. SANJAY JAISWAL REGARDING HOSTELS FOR WORKING WOMEN

State-wise sanctioned Working Women's Hostels

S. No.	State/U.T.	No. of Hostels
1.	Andhra Pradesh	42
2.	Arunachal Pradesh	13
3.	Assam	14
4.	Bihar	06
5.	Chhattisgarh	10
6.	Goa	02
7.	Gujarat	26
8.	Haryana	20
9.	Himachal Pradesh	15
10.	Jammu & Kashmir	05
11.	Jharkhand	02
12.	Karnataka	52
13.	Kerala	158
14.	Madhya Pradesh	62
15.	Maharashtra	140
16.	Manipur	22
17.	Meghalaya	03
18.	Mizoram	04
19.	Nagaland	21
20.	Orissa	29
21.	Punjab	14
22.	Rajasthan	39
23.	Sikkim	02
24.	Tamil Nadu	96
25.	Telangana	21
26.	Tripura	01
27.	Uttar Pradesh	41
28.	Uttarakhand	07
29.	West Bengal	38
	<u>Total States</u>	905

Union Territories

1.	Chandigarh	07
2.	Delhi	20
3.	<u>Pondicherry</u>	<u>04</u>
	<u>Total UTs</u>	<u>31</u>

All India Total 936

Hostels in rented premises

1.	Rajasthan	01
2.	Maharashtra	03

Total (As on 31.07.2017) 940

Annexure-II**STATEMENT REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UN-STARRED QUESTION NO. 3402 FOR 04.08.2017 BY SHRI DR. SANJAY JAISWAL REGARDING HOSTELS FOR WORKING WOMEN**

STATE UT-WISE DETAILS OF PROPOSALS RECEIVED AND SANCTIONED UNDER THE SCHEME OF WORKING WOMEN HOSTEL DURING THE LAST THREE YEARS AND CURRENT YEAR :

S. No.	Year	2014-15		2015-16		2016-17		2017-18 (As on 31.07.2017)	
		Received	Sanctioned	Received	Sanctioned	Received	Sanctioned	---	---
01.	Andhra Pradesh	---	05	---	---	---	---	---	---
02.	Arunachal Pradesh	---	---	01	01	01	---	---	---
03.	Assam	---	---	01	---	08	---	---	03
04.	Gujarat	---	02	---	---	---	---	---	---
05.	Himachal Pradesh	---	---	02	---	---	---	---	02
06.	Karnataka	---	---	01	---	---	---	---	---
07.	Kerala	06	---	---	04	---	---	---	---
08.	Madhya Pradesh	---	---	02	---	01	---	---	01
09.	Maharashtra	03	---	02	04	02	02	---	--
10.	Manipur	---	01	02	02	02	--	---	02
11.	Nagaland	02	01	06	01	09	01	---	---
12.	Telangana	---	01	---	---	01	---	---	01
	Total	11	10	17	12	24	03	0	09

Annexure-III

STATEMENT REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UN-STARRED QUESTION NO. 3402 FOR 04.08.2017 BY SHRI DR. SANJAY JAISWAL REGARDING HOSTELS FOR WORKING WOMEN

STATE UT-WISE DETAILS OF FUND RELEASED UNDER THE SCHEME OF WORKING WOMEN HOSTEL DURING THE LAST THREE YEARS AND CURRENT YEAR :

S. No.	Year	2014-15	2015-16	2016-17	2017-18 (As on 31.07.2017)
	Name of State				
01.	Andhra Pradesh	3,26,47,207	1,81,07,916	2,47,87,500	---
02.	Arunachal Pradesh	88,47,900	2,68,41,975	1,92,54,000	---
03.	Himachal Pradesh	---	---	---	2,65,83,375
04.	Karnataka	46,56,630	---	---	---
05.	Kerala	20,66,829	2,44,80,000	9,32,17,350	---
06.	Maharashtra	---	2,51,75,896	3,47,99,568	---
07.	Manipur	35,31,958	92,08,167	1,49,74,690	---
08.	Nagaland	58,53,241	1,81,03,393	4,42,48,100	---
09.	Rajasthan	---	---	---	---
10.	Telangana	3,22,87,500	----	---	---
